

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 11
(CAA) -46/(ND)/2021

IN THE MATTER OF:

PJS Energy Pvt. Ltd. And AJ Energy Pvt. Ltd.

....Applicant

Order under Section 230-232.

Order delivered on 17.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

None for the petitioners. In the interest of justice, matter is adjourned to 16.04.2021.

At the end of the Board, Learned Counsel for the Petitioner appears and stated that due to technical issue, he could not appear and requests for issuing direction.

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)